

importers will be able to sort out their problems in respect of the handling of foreign exchange transactions by banks. The Delhi Exporters' Association has been suitably advised by RBI in the matter.

### Balance of Payments Position

700. SHRI BHAGEY GOBARDHAN: Will the Minister of FINANCE be pleased to state:

(a) the month-wise balance of payments position since January, 1990, vis-a-vis the availability of foreign exchange reserves in each month;

(b) whether the balance of payments position had been unfavourable

during the preceding three years also.

(c) if so, the steps taken or proposed to be taken to improve the position; and

(d) the immediate impact of the devaluation of rupee thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):

(a) The balance of payments position mainly gets reflected in the level of foreign exchange reserves. The foreign exchange reserves position (excluding gold and SDR) since January 1990 is as follows:

(Rs. Crores)

	1990	1991
January	4871.01	4719.27
February	5559.97	4445.87
March	5787.17	4388.10
April	5092.87	2527.06
May	5403.55	2677.40
June	5356.17	2382.69
July	5050.12	
August	5479.82	
September	4511.64	
October	3820.45	
November	3142.19	
December	2152.39	

(b) Yes, Sir, the balance of payments situation has been under severe pressure for the last five years.

(c) To improve the balance of payments position the Government proposes to:

(i) in the short run, continue the import compression measures, accelerate the utilisation of already committed external aid and explore additional financ-

ing facilities including the use of IMF facilities.

(ii) in the medium term, reduce the trade gap through more vigorous export promotion measures, augment net invisible receipts through increased receipts from services including tourism receipts; and increase capital flows consistent with financial prudence and their productive use. Consistent with

our overall economic policies, measures to attract foreign direct investment as well as to encourage larger capital inflows from non-resident Indians are also proposed to be taken.

(d) It is expected that, along with a number of policy measures, the adjustment in exchange rate would help to stabilise the balance of payments situation in the short terms and improve the balance of trade situation in the medium term.

### Road Mishaps in Delhi

701. SHRI MADAN LAL KHURANA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of persons died and injured in road mishaps in Delhi during 1990 and upto 31, May, 1991 and how the same compares with the preceding three years;

(b) the measures taken to bring down the rate of deaths and injuries on the roads and the effect thereof;

(c) the number of persons prosecuted for rash and negligent driving during the above period, vehicle, category-wise;

(d) the action taken against the erring persons;

(e) the number of vehicles, out of the above, involved in similar offence previously;

(f) the number of private buses operating under D.T.C. and those plying under S.T.A. permits in Delhi found engaging only one driver for the whole day instead of two drivers; and

(g) the steps taken to ensure the employment of two drivers and not taking work from one driver for more than eight hours a day?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Details given below:

Year	Persons killed	Persons injured
1987 . . . . .	1271	6388
1988 . . . . .	1474	6830
1989 . . . . .	1581	7378
1990 . . . . .	1670	7883
1991 (Upto 31st May) . . . . .	747	3412

(b) The measures taken are:

- (1) Strict and rigid enforcement of traffic rules and regulations.
- (2) Regular special drive against rash and negligent driving without Driving License, drunken driving, defective head lights, overspeeding, over-loading etc.
- (3) Regular prosecution of violation through issue of notices.

- (4) School children are regularly imparted necessary training/education in the school about the rules of the road and related safety aspects by the Road Safety Cell of Delhi Traffic Police.
- (5) Introduction of Blinkers/signals at accident prone areas.
- (6) Prosecution through Radar Guna.